

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 143/2017 in C.P. No. 13/73(4)/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company:

Neesa Leisure Ltd.

V/s.

H.K Mariyappa

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE   |
|-------|------------------------|-------------|----------------|---|
| 1.    | ASHOK SACHDEVA         | A.R.        |                |  |
| 2.    | Ravish Bhatt           | Adv.        | Res/Appel      |   |


**ORDER**

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent.  
Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.